

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 21.12.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 301/2021 & IA No. 638/2021	Ashique Ponnamparambath & Anr V BMW India Financial Services P Ltd	Ramya Subramaniam	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 187/2021	Udayakumar V Jindal Steels & Anr	DO Kaviya Nathan Devasenapathi Rajeswaran	Ramalingam Associates-R2 Process fee not filed for R1
3.	Comp.App (AT)(CH)(Ins) No. 200/2021	Erstwhile RP for Merchem Ltd V Merchem Ltd & 3 Ors	T. Ravichandran D. Elavarasi	Ravi Rajagopalan R1 Chirag Gupta R2
4.	Comp App (AT)(CH)(Ins) No. 246/2021 & IA No. 515/2021	K.K. Ropeways Ltd V Billion Smiles Hospitality Pvt Ltd	R.S. Diwaagar	Notice served on 12/11/2021
5.	Comp App (AT)(CH) No.35/2021 & IA No. 464/2021	Anuragha Poultries & Breeders P Ltd & 7 Ors V Mrs. Padmavathi & 4 Ors	A.K. Mysamy & Associates	V. Srinivasan R1 R2, R3&R4 Notice Served on 09/10/2021 R5 Notice Served on 11/10/2021
6.	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation V Srinivasan Resolution Professional & Ors	Ashih Rana	Dhurga Prasad -R1 Snigdha Singh -R2 Ravi Kumar -R3
7.	Contmpt Appln (AT) No.7/2019 in 2019 in CA (AT)(Ins)No. 552/2018/TR & 8/2019 in CA (AT)(Ins)No. 553/2018/TR	Gandhar Oil Refinery India Ltd V Ragurama Krishnaraja & Anr	Nithin Saravanan Arumina Singh	Yogesh K Jagia Anirudh Wadhwa Alok Dhir For Intervinor

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	TA No.117/2021 (Comp App (AT)(Ins)No. 553/2020)	Jayanthi G Ravi V Chemizol Additives P Ltd	Rahul Kripalani Haripriya padmanaban Rea Bhallo	Dhritiman Bhattacharya

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**

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